

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)
AT CHENNAI**

O.A. No. 52 of 2024

BETWEEN

National Environment Care Foundation ... Applicant

AND

Mangalore Smart City Ltd. & Others ... Respondents

INDEX

Sl. No.	Description of Document	Page No.
1	Report submitted by Respondent No. 2	1-5
2	Copy of letter written by Deputy Commissioner, Mangalore to KSCZMA dated 10/03/2022 (ANNEXURE - 1)	6-7
3	Copy of NOC dated 07/10/2022 issued by KSCZMA to General Manager, Mangalore Smart City Limited (ANNEXURE - 2)	8-9
4	Copy of Mahazar dated 03/04/2023 along with English translation (ANNEXURE - 3)	10-14
5	Copy of Show cause notice dated 21/04/2023 issued by R.D. (Environment), Mangalore to MSCL along with English translation (ANNEXURE - 4)	15-16
6	Copy of Reply given by MSCL dated 05/05/2023 along with English translation (ANNEXURE - 5)	17-18
7	Copy of Show cause notice dated 16/06/2023 issued by R.D. (Environment), Mangalore to MSCL along with English translation (ANNEXURE - 6)	19-21
8	Copy of Show cause notice dated 06/11/2023 issued by R.D. (Environment), Mangalore to MSCL along with English translation (ANNEXURE - 7)	22-23

9	Copy of Reply given by MSCL dated 17/11/2023 along with English translation (ANNEXURE - 8)	24-25
10	Copy of Show cause notice dated 15/12/2023 issued by R.D. (Environment), Mangalore to MSCL along with English translation (ANNEXURE - 9)	26-27
11	Copy of Reply given by MSCL dated 17/01/2024 along with English translation (ANNEXURE - 10)	28-30
12	Copy of Show cause notice dated 30/12/2023 issued by R.D. (Environment), Mangalore to MSCL along with English translation (ANNEXURE - 11)	31-32
13	Copy of Show cause notice dated 05/02/2024 issued by R.D. (Environment), Mangalore to MSCL along with English translation (ANNEXURE - 12)	33-34
14	Copy of Reply given by MSCL dated 07/02/2024 along with English translation (ANNEXURE - 13)	35-36
15	Copy of application dated 04/01/2024 submitted by MSCL to R.D., (Environment), Mangalore seeking modification of NOC (ANNEXURE - 14)	37-38



(H.K. VASANTH)

Advocate for Respondent No. 2 & 3

Place: Bangalore

Date: 13/03/2024

BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT CHENNAI**APPLICATION NO. 52 OF 2024 (SZ)****IA:22/2024**National Environment Care Foundation **versus** Mangalore Smart City Limited and ors.**Report submitted by R2 Office of Regional Director (Environment), Mangalore**

The Managing Director, Mangalore Smart City Limited (MSCL) submitted a proposal for CRZ clearance for '*Waterfront promenade development on Netravathi river bank of Thota and Jeppinamogaru village*' in Mangalore taluk, Dakshina Kannada district on 28.09.2021. The proposal included the following components.

Sl.No	Description of work
1.	Dismantling structure & Jungle cleaning
2.	Promenade
3	Softscapes
4	Irrigation
5	Electrical Works
6.	Plumbing works & STP
5	Cycle Parking- 7 nos
6	Food Kiosk (3mx3m)- 6nos
7	Kiosk at Jeppu- 1nos
8	Toilet Block- 4nos
9	Buggy shed- 1nos
10	Facility Management office-1 nos
11	Pavillion 3mx9m -5nos
12	Ticket counter-5nos
13	Play Equipments& Gym Equipments (LS)

The project proponent MSCL submits in their application that the proposed area falls in CRZ IB, CRZ II and CRZ IV. The proposal was placed before DK District Coastal Zone Management Committee (DCZMC) held on 30.09.2021. The committee recommended the proposal to Karnataka State Coastal Zone Management Authority (KSCZMA) as per para 3 (i) a & (iv) a and para 8 II CRZ II of CRZ notification 2011. The proposal was placed before KSCZMA held on 14.02.2022 and the following decision was taken.

"Authority decided to refer back the proposal to DCZMC for re-scrutiny of the project since there is no clarity on location of the project proposed with regard to CRZ map and no proper recommendations on the activities proposed to be taken up."

The Chairman DCZMC & Deputy Commissioner, Mangalore submitted a detailed report on 10.03.2022 (Annexure-1) as below:

The proposed area falls in CRZ II and CRZ IB. All the structures like toilets, buggy sheds, food kiosks, Facility management office, Pavilion, Ticket counters, Outdoor play, & Gym Equipments etc. will be constructed on the landward side of the old buildings existing prior to 1991. The walkway, parking area and cycle track will be proposed on landward side of HTL. The Sewage will be treated by proposed sewage treatment plan. Therefore, river water will not be polluted. There will not be any effect on stability of river bank as there will not be any movement of heavy vehicles. However, in the KSCZMA meeting held on 14.03.2022 the Authority decided "*to defer the case with a direction to realign the proposal as it is near the water body.*"

Accordingly, a revised proposal was submitted by the project proponent. A spot inspection was conducted by the Member Secretary, KSCZMA and Commissioner and APCCF, Department of Forest, Ecology and Environment, Government of Karnataka on 25.06.2022. During the site inspection, following issues have been observed.

- 1) Proposed site belongs to Port and inland waterways department which had allotted land on lease basis to different users like tile factory, boat building etc. The lease period of these have been expired. But the establishments over the site continue to exist as encroachments. As it is Government Project, this proposed project involves evicting such encroachments and converting the land for public utility. Here KSCZM Authority may impose conditions to restore encroached land and create public utility as proposed without cutting the existing natural vegetation.
- 2) All the proposed structures like toilet blocks, food kiosks, buggy sheds, ticket counter etc. are aligned on the landward side of the old structures constructed prior to the 1991.
- 3) The walking track and Cycle track have been re aligned from close to the water (intertidal area) to the stable river bank (CRZ II area).
- 4) There should not be any filling of the riverbank and discharge of effluents in to the river.

During site inspection, the Managing Director of Smart City submitted that, during implementation of the project, especially while constructing the walking track and cycle track, concrete structures will be avoided to the maximum possible extent. The proposal was placed again before the DCZMC meeting held on 30.06.2022 and with the above mentioned conditions, the proposal was recommended to KSCZMA.

In the KSCZMA meeting held on 02.07.2022, NOC letter issued dated 07.10.2022 (Annexure-2), the Authority decided to issue NOC for the said proposal as per para 8 (a) II CRZ II (i) & (ii) of CRZ notification 2011, with the following conditions:

1. No permanent structure/concrete structure should be constructed.
2. No sewage should be let in to nearby water body.
3. No dumping of solid wastes in to the water bodies and shall dispose of waste in scientific manner.
4. The work should be taken up as per the provisions of CRZ notification 2011.

The Petitioner's forum, National Environment Care Foundation (NECF) addressed a representation on 28.03.2023 regarding the violation of the conditions of CRZ clearance/ NOC issued to the MSCL and requested for a detailed survey of the work being undertaken by MSCL. Accordingly, on 03.04.2023 a spot inspection was carried out by the office of Regional Director (Environment), Mangalore along with the officials of MSCL and CZMP maps were prepared. The mahazar drawn is attached as Annexure 3. A notice was issued to MSCL by this office on 21.04.2023 (Annexure-4) to give clarification on the stone pitching work being carried out on the river bank violating the conditions of the NOC. The MSCL in their letter dated 05.05.2023 (Annexure-5) replied that jungle cleaning and levelling has been done in a few places and wherever the stones of the old retaining wall has fallen off, stone pitching work and slope protection using local stones is being done. Except the storm water drain, no concrete work has been done and utmost care will be taken to carry out the work in accordance with the conditions of the NOC. As directed by the Principal Secretary to Government, Forest Environment and Ecology Department, Government of Karnataka in their letter dated 22.05.2023, a report on the NECF complaint along with spot inspection mahazar was submitted on 06.06.2023 by this office.

Again, second show cause notice addressed to General Manager, MSCL was issued by this office on 16.06.2023 (Annexure-6) directing them to take up the work as per the conditions on the NOC and to give and undertaking regarding the funds for planting mangroves and its protection and also directed to modify the works as per rules and provide a report on the modifications done.

An email representation on 03.11.2023 and a written representation on 04.11.2023 of NECF was received again regarding the earthwork with bulldozers and the substantial quantities of debris being introduced into the river by the earth movers and lorries in the project site. Again, spot inspection was carried out by this office and the mud debris which had fallen into the river side during

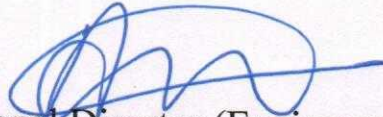
execution of the work was removed by the contractor of MSCL and directions were given to the contractor and officials of the MSCL not to dump any kind of solid wastes, mud and debris into the riverside. The letter of NECF along with the photographs were sent to MSCL along with this office letter dated 06.11.2023 (Annexure-7) asking for their explanation on the representation. MSCL, in their letter dated 17.11.2023 (Annexure-8) assured that no debris or mud will be dumped into the water near the project site.

Based on the complaint dated 14.12.2023 of NECF, a joint inspection was conducted by the officials of this office and forest department along with the representatives of NECF on 15.12.2023 (Annexure-9) and instructed the contractors to take up the work in accordance with the clearance obtained and if any cement-concrete work is carried out on the riverside, it will be reported to the higher authorities to take necessary action on the violations. Further, another notice was issued to General Manager, MSCL by this office on 15.12.2023 seeking clarification on the complaint received. To this MD, MSCL replies on 17.01.2024 (Annexure-10) stating that there is no violation of the NOC given by KSCZMA and all the works are being taken in accordance with the approval received from KSCZMA. In addition, he also submits that the stone pitching work alignment is further landwards from the previous alignment.

Again, a fifth notice was issued to Managing Director, MSCL on 30.12.2023 (Annexure-11) to give clarification on the complaint dated 27.12.2023 and 28.12.2023 of NECF regarding the violations by MSCL and its contracting agencies. Further, as per the spot inspection of the officers of this office dated 01.02.2024, it was observed that at 'Commonwealth tile' factory area near the Netravathi railway bridge the said work has been executed in CRZ IB area. Also, in this area construction of new retaining wall is done over the existing old retaining wall which is not mentioned in the clearance issued. Hence, on 05.02.2024 a letter was issued to Managing Director, MSCL to given clarification regarding this (Annexure-12). MD, MSCL in his letter dated 07.02.2024 (Annexure-13) has submitted that after inspecting the site they found that the place was used to store the materials required for construction, but the contractor mistakenly has constructed the retention wall and the same has been instructed to be removed from the site.

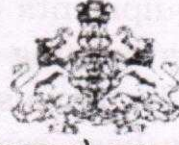
In the interim, MSCL have submitted a proposal for revision/modification of their original proposal in addition to incorporation of new activities in the Waterfront promenade development from Nethravathi bridge to Bolar sea face on 04.01.2024 (Annexure-14) through PARIVESH 2.0 portal which is under scrutiny by Karnataka State Coastal Zone Management Authority.

Place: Mangaluru
Date: 12.03.2024


Regional Director (Environment)
Forest, Ecology & Environment
Mangaluru

ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಮತ್ತು ಜಿಲ್ಲಾ
ದಂಡಾಧಿಕಾರಿಯವರ ಕಾರ್ಯಾಲಯ
ದಕ್ಷಿಣ ಕನ್ನಡ ಜಿಲ್ಲೆ
ಮಂಗಳೂರು-575001

ಕರ್ನಾಟಕ ಸರ್ಕಾರ



(ಕಂದಾಯ ಇಲಾಖೆ)

Deputy Commissioner &
District Magistrate Office
Dakshina Kannada District
Mangaluru-575001

No. CRZ/2021-22

Date: 10-3-2022

To,

The Special Director (Technical cell)
and Member Secretary, K.S.C.Z.M.A
Forest, Environment and Ecology Department
7th Floor, 4th Stage, M.S. Building,
Dr. B.R. Ambedkar vedhi-Bangalore-560001

Sir,

- Sub: Request of CRZ clearance for water front
promenade development in Nethravathi river bank
of Mangalothota and jeppinamogaru village by
Mangalore Smart City Limited.
- Ref: 1. Proceedings of KSCZMA meeting held on 14-2-
2022.
2. Proceedings of the District Coastal Management
Committee meeting held on 30-9-2021.

I would like to bring your kind notice that Request of CRZ clearance for water front promenade development in Nethravathi river bank of Mangalore thota and Jeppinamogaru village Mangalore Smart City has been already recommended in District level Coastal Zone Management Committee (DCZMC) meeting held on 30/09/2021., However as per proceeding No. 32.4.8 of the Karnataka State Coastal Zone Management Authority (KSCZMA) meeting held on 14/02/2022 cited in reference (1) above, it was decided to refer back the proposal to DCZMC for re-scrutiny of the project since there is no clarity on locations of the project proposed with regard to CRZ map and no proper recommendations on the activities proposed to be taken up. In light of above, after discussion with the Smart City officials, I hereby submit following additional information for the kind perusal of the authority.

The project has been proposed in Jeppinamogaru and Mangaluru Thota village. The proposed area fall in CRZ II and CRZ IB. All the structures like

7

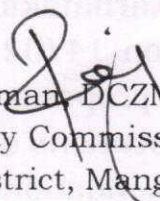
toilets, buggy sheds, food kiosks, Facility Management Office, Pavilion, Ticket Counters, Outdoor Play & Gym Equipments etc will be constructed on the landward side of the old buildings existing prior to 1991. The walkway, parking area and cycle track will be proposed on landward side of HTL. Therefore, the proposed project has been recommended by DCZMC as per following provisions of CRZ notification 2011.

Sl.No.	Activities	Provisions of CRZ Notification 2011	Effect of activity on River
1	Structures like toilets, buggy sheds, food kiosks, Facility Management Office, Pavilion, Ticket Counters, Outdoor Play & Gym Equipments etc	Proposed activities are permissible as per Para 8 II CRZ II (i) of CRZ Notification 2011.	The sewage will be treated by proposed Sewage treatment plant. Therefore river water will not be polluted.
2	Basic facilities like Cycle track, walkway and parks	Construction of basic facilities like walkway, cycle track etc. are permissible even in para 8 I CRZ I (ii) (b) which is area between HTL & LTL and para 8 III CRZ IIIA (iii) (j) which is No Development Zone.	There will not be any effect on stability of river bank as there will not be any movement of heavy vehicles.

In view of above, I request you to kindly place the above said proposal of Mangalore Smart City for CRZ clearance in the next KSCZMA meeting.

Thanking you,

Yours faithfully,


 Chairman DCZMC &
 Deputy Commissioner
 D.K district, Mangalore.



KARNATAKA STATE COASTAL ZONE MANAGEMENT AUTHORITY

(Constituted by MoEF & C.C Government of India, under Sub-Section (1) & (3) of E(P) Act 1986)

No. FEE 17 CRZ 2022

dated: 07.10.2022.

Sir,

Sub:- CRZ clearance for water front Promenada Development on Nethravathi River Bank of Thota and Jappinamogaru Village, Mangalore by Smart city Ltd.,

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ಕಛೇರಿ
O/o. The Regional Director (Environment)

14 OCT 2022 Ref:

ಮಂಗಳೂರು
MANGALURU

1. Regional Director (Env), Mangaluru letter No: CRZ/CR (896)/2020-21, dated: 28.01.2022.
2. Proceedings of 36th KSCZMA meeting held on 02.07.2022.

This has reference to the above subject, seeking CRZ clearance for water front Promenada Development on Nethravathi River Bank of Thota and Jappinamogaru Village, Mangalore by Smart city Ltd., The proposal was discussed KSCZMA meeting held on 14.02.2022, the Authority after discussion and deliberations decided to refer the proposal back to DCZMC for rescrutiny of the project since there is no clarity on location of the project proposed with regard to CZMP map, considering the impact of this project on river bank and seasonal flows.

Accordingly, the Chairman DCZMC & Deputy Commissioner, Mangalore has submitted a detailed report on 10.03.2022 as below:

The proposed area falls in CRZ- II. All the structures like toilet blocks, buggy sheds, food kiosks, Facility Management Office, Pavilion, Ticket Counters, Outdoor play & Gym Equipments etc. will be constructed on the landward side of existing building. The walkway parking area and cycle track will be proposed on landward side of HTL. The DC has reported that the sewage will be treated by proposed sewage treatment plant. Therefore river water will not be polluted. There will not be any effect on stability of river bank as there will not be any movement of heavy vehicles. The proposal however, lacked clarity on whether all the activities under the project satisfy the CRZ Criteria.

Further, the subject was placed in the Authority meeting held on 14.03.2022. The Authority after discussions and deliberations decided to defer the case with a direction to realign the proposal as it is near the water body.

Page 1 of 2


9

In view of this, the Managing Director, of Smart City Limited had submitted the proposal with revised alignment. It has been stated that the proposed site belongs to Port & inland waterways dept. which has allotted land on lease basis to different users like tile factory, boat building etc. The lease period has expired. But the establishment over the site continues to exist as encroachments. As it is Govt. Project, this proposed project involves evicting such encroachment & converting the land for public utility. It has also been submitted that concrete structures will be avoided to the maximum possible extent while constructing the walking track & Cycle track. The proposed structures are aligned on the landward side of the old structures constructed prior to 1991. The walking track and Cycle track have been re aligned from close to the water (inter-tidal area) to the stable river bank (CRZ II area). The DCZMC in its meeting held on 30.06.2022 has recommended the proposal.

The Authority during the meeting held on 02.07.2022 after discussion and deliberations decided to issue NOC for proposed water front promenade development to Nethravathi river bank at Thota and Jappinamogaru village of Mangalore as per para 8 (a) II CRZ II (i) & (ii) of CRZ Notification, 2011, with the following conditions:-

1. No permanent structure/concrete structure should be constructed.
2. No sewage should be let in to nearby water body.
3. No dumping of solid wastes in to the water bodies and shall dispose of waste in scientific manner.
4. The work should be taken up as per the provisions of CRZ notification 2011.

Your's faithfully,


(R. Gokul)
Member Secretary,

To:

The General Manager,
Smart City Limited,
2nd Floor, City Corporation, MG Road,
Lalbagh, Mangaluru-575003.

Copy to:

Regional Director (Environment), 3rd Floor, Mangalore Urban Development Authority Building, Urva Store, Mangalore.

ಮುಖಜರು

ಮಂಗಳೂರು ತಾಲೂಕಿನ ಮಂಗಳೂರು ತ್ರಿಗುಣ ಹಾಗೂ ಜಿಲ್ಲೆನವೊಗರು ಗ್ರಾಮದ ನೈ ತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಮಂಗಳೂರು ಸ್ಕಾರ್ಟ್ ನಿಲಿ, ಮಂಗಳೂರು ಜಿಲ್ಲೆಗೆ 'Waterfront Promenade Development' ರೂತು ನಿರೀಕ್ಷಿಸಿ, ನಿಯಮ ಹಾಗೂ ಪರಮತಗಳೊಂದಿಗೆ ಯೋಜನೆ ಅನುಷ್ಠಾನಕ್ಕಾಗಿ ನಿರೀಕ್ಷಿಸಲಾಗಿತ್ತು ಮತ್ತು ಸಿದ್ಧವಾಗಿದ್ದು, ನದಿ ಐವು ಗಾತ್ರದ ಐಂದ್ಲ ಗಿಡಗಳನ್ನು ಹಾಗೂ ಮರಗಳನ್ನು ಹಾನಿಗೊಳಿಸಿ ಬಂದೆ ಕಲ್ಲುಗಳನ್ನು ಹಾಕಿ ಮಣ್ಣು ತುಂಬಿಸಿ ರಸ್ತೆಯ ಐವು ಗಾತ್ರ ನಡೆಸಿರುವುದಾಗಿ ತಿಳಿಸಿರುವ ಪಾಲಿಸರ ನೆರೆಯಲ್ಲಿ ಇದ್ದು (೦) ಇವರ ದೂರಿನ ಮೇರೆಗೆ ನದಿ ಐವು ಗಾತ್ರ ಸ್ಥಳಗಳನ್ನು ಮಂಗಳೂರು ಸ್ಕಾರ್ಟ್ ನಿಲಿ, ಮಂಗಳೂರು ಕಚೇರಿಯ ಸಹಾಯಕ ಅಭಿಯಂತರರುಗಳಾದ ಶ್ರೀಮತಿ ದಿವ್ಯಾ ರೈ ಮತ್ತು ಶ್ರೀಮತಿ ಅಪರಣಾ ಸುದೀಪ್ ಹಾಗೂ ಪ್ರಾದ್ಯಿಕರ ನಿರೀಕ್ಷಿಸರರು (ಪಾಲಿಸರ) ಇಲಾಖೆಯ ಐವುನಿರೀಕ್ಷಿಸರರು ದಿ:03.04.2023 ರಂದು ಪೂರ್ವಾಪ್ಪ 10.30 ಗಂಟೆಗೆ ಸ್ಥಳ ಪರಿಶೀಲನೆ ನಡೆಸಲಾಯಿತು. ಸ್ಥಳ ಪರಿಶೀಲನೆ ನಡೆಯುವಲ್ಲಿ ಅಧಿಕಾರಿಗಳ ಜೊತೆಗೆ ಎರಡು ಕಚೇರಿಗಳ ನಿಬ್ಬಂದಿಗಳು ಹಾಜರಿದ್ದರು.

ನದಿ ಪರಿಶೀಲನೆ ನಡೆಯುವಲ್ಲಿ ಪ್ರಥಮವಾಗಿ 'ಐವುನವಿಲ್ಡ್' ಟ್ರೇಲು ಪ್ಯಾರ್ಕ್ನ ಐವು ಹಿಂದೆ ರೈಲು ನೈತುವೆಯ ನೈವ್ಯವದ ಚಿತ್ರ ಗುರುತು 'ಎ' ಭಾಗವನ್ನು ಪರಿಶೀಲಿಸಲಾಯಿತು ಸ್ಥಳದ ಜಿ.ಐ.ಎನ್. ಮಹಡಿ ಈ ಕೆಳಗಿನಂತಿದೆ.

N - 12.84326 N - 12.84320 N - 12.84310 N - 12.84305 N - 12.84301
 E - 74.85532 E - 74.85558 E - 74.85582 E - 74.85582 E - 74.85603

ನದಿ ಸ್ಥಳವು ಪ್ರೈಮನೈಡ್ ನಿರೀಕ್ಷಿಸ ಹಾಗೂ ವೆಕ್ಲಿ ಪ್ಯಾರ್ಕ್ನಿಗೆ ನಿಯಮಿತಗೊಳಿಸಿದ ಸ್ಥಳ. ಐವು ಸ್ಕಾರ್ಟ್ ನಿಲಿ ಅಧಿಕಾರಿಗಳು ತಿಳಿಸಿದರು. ಈ ಸ್ಥಳದಲ್ಲಿ ಗಿಡ-ಗಂಟೆ ಮತ್ತು ಪೊದೆಗಳನ್ನು ತೆಗೆದಿದ್ದು, ಸ್ಥಳವನ್ನು ನಮತಟ್ಟು ಮಾಡಿ ನದಿ ದಂದೆಯ ಮಣ್ಣನ್ನು ಭದ್ರಗೊಳಿಸಲು ಕಲ್ಲುಗಳಿಂದ ಎಚ್ಚರಿಕೆ ಮಾಡಲಾಗಿತ್ತು.

ನದಿ ಸ್ಥಳದ ವೆಕ್ಲಿಮೆಕ್ಲೆ - ಚಿತ್ರ ಗುರುತು 'ಬಿ' ಭಾಗದಲ್ಲಿ ನದಿ ದಂದೆಯಲ್ಲಿ ಕಳೆಯ ತಡೆಗಟ್ಟಿದೆ ಇರುವುದು ಕಂಡು ಬಂದಿದೆ. ಇದರ ನೈವ್ಯವದ ಪ್ರದೇಶದಲ್ಲಿ ಗಿಡ-ಗಂಟೆ ಹಾಗೂ ಪೊದೆಗಳನ್ನು ತೆರವುಗೊಳಿಸಿ ನಮತಟ್ಟು ಮಾಡಲಾಗಿದೆ. ಈ ಪ್ರದೇಶದಲ್ಲಿ 2-3 ಕಂಡ್ಲ ಗಿಡಗಳು ಹಾಗೂ ಐವು ಭೃತುವ ಮರ ಇರುವುದು ಕಂಡು ಬಂದಿದೆ. ನದಿ ಸ್ಥಳದ ಜಿ.ಐ.ಎನ್. ಮಹಡಿ ಈ ಕೆಳಗಿನಂತಿದೆ.

N - 12.84326 N - 12.84307 N - 12.84287
 E - 74.85528 E - 74.85474 E - 74.85921

ಇಲ್ಲರುವ ಐವು ಗಿಡಗಳನ್ನು ಹಾಗೂ ಭೃತುವ ಮರಕ್ಕೆ ಯುವುದೈ ಲ್ಲಿಯು ಹಾನಿ ಮಾಡಬಾರದು ಐವುನಿರೀಕ್ಷಿಸರರು, ಪ್ರಾದ್ಯಿಕರ ನಿರೀಕ್ಷಿಸರರು ಕಚೇರಿ, ಮಂಗಳೂರು ರವರು ತಿಳಿಸಿದರು.

11

ಮೈಲನ ಸ್ಥಳದ ಪಶ್ಚಿಮ ದಿಕ್ಕಿಗೆ ಮುಂದಕ್ಕೆ ಚಿತ್ರಿಸುವ 'ಎ' ಪ್ರದೇಶದಲ್ಲೂ ಸಹ ಗಿಡ-ಗಂಟೆ ಮತ್ತು ಪೊದೆಗಳನ್ನು ತೆಗೆದು ಸಮತಟ್ಟು ಮಾಡಲಾಗಿದೆ. ಇಲ್ಲ ನದಿ ದಂಡೆಯನ್ನು ಕಲ್ಲಿನಿಂದ ಅಚ್ಚಿಂಗ್ ಮಾಡಿರುತ್ತಾರೆ ಹಾಗೂ ಕಲ್ಲುಗಳ ಶಾಯನ್ನು ನದಿ ದಂಡೆ ಬದಿಯಲ್ಲಿ ಹಾಕಿರುವುದು ಕಂಡು ಬಂದಿದೆ. ಸಲ್ಲಿ ಸ್ಥಳದ ಜಿ.ಏ.ಎನ್. ಮಹಿತಿ ಈ ಕೆಳಗಿನಂತಿದೆ.

N - 12.84284 N - 12.84280 N - 12.84270
E - 74.85416 E - 74.85382 E - 74.85350

ಇಲ್ಲಂದ ಮುಂದಕ್ಕೆ ಪಶ್ಚಿಮದ ಕಡೆಗೆ 'ಆ.ಐ.ಎನ್. ಆಕ್ರಿಯಲ್' ಷ್ರೇಣಿಯ ಬಳಿಯ ಪ್ರದೇಶ ಚಿತ್ರಿಸುವ 'ಡಿ' ಭಾಗವನ್ನು ಪರಿಶೀಲಿಸುವುದು ಸಲ್ಲಿ ಪ್ರದೇಶದಲ್ಲಿ ನದಿ ದಂಡೆಯಲ್ಲಿ ಒಂದ್ಲ ಗಿಡಗಳು ಇದ್ದವು ಹಾಗೂ ಭೂಭಾಗದ ಕಡೆಗೆ ಕೆಲವೊಂದು ಮರಗಳಿದ್ದವು. ಸಲ್ಲಿ ಸ್ಥಳದ ಜಿ.ಏ.ಎನ್. ಮಹಿತಿ ಕೆಳಗಿದೆ.

N - 12.84206 N - 12.84196 N - 12.84202
E - 74.85171 E - 74.85149 E - 74.85134

ಇಲ್ಲ ಸಹ ಪೊದೆಗಳನ್ನು ತೆಗೆದಿರುತ್ತಾರೆ. ಇಲ್ಲ ಇರುವ ಒಂದ್ಲ ಗಿಡಗಳನ್ನು ಸುರಕ್ಷಿಸುವಂತೆ ಹಾಗೂ ಮರಗಳಿಗೆ ಹಾನಿ ಮಾಡಬಾರದು ಎಂದು ಪ್ರದೇಶ ಅಧಿಕಾರಿಗಳು (ಪರಿಶೀಲನೆ) ಕಾರ್ಯವನ್ನು ಅವನು ಅಧಿಕಾರಿಗಳು ನಿರ್ದೇಶಿಸಿ ಅಧಿಕಾರಿಗಳಿಗೆ ತಿಳಿಸಿದರು. ಇಲ್ಲ ನದಿಯ ದಂಡೆ/ಬದಿಯಲ್ಲಿ ಕುಳಿಯು ತಡೆಗಟ್ಟಿದೆ ಇದ್ದು, ಕೆಲವು ಭಾಗದಲ್ಲಿ ಕಲ್ಲುಗಳು ಬದ್ಧುಕೊಂಡಿರುವುದು ಕಂಡು ಬಂದಿದೆ. ನೆಲವನ್ನು ಸಮತಟ್ಟು ಮಾಡಿದ್ದು, ಇತರ ಯಾವುದೇ ವಿಷಯಗಳಿಗೂ ಸಂಬಂಧವಿಲ್ಲ ಕಂಡು ಬಂದಿರುವುದಿಲ್ಲ.


ತದನಂತರ ದ.ಕ. 4 ಬಡುಲಿ ಜಿಲ್ಲಾ ಮೈನು ಮೂಲದ ಮಹಿಮಾಶಯ (ಮುಖತೆತ್ತು) ಹಿಂಬದಿಯ ಪ್ರದೇಶಕ್ಕೆ ಭೇಟಿ ನೀಡಿ ಪರಿಶೀಲನೆ ನಡೆಸಲಾಯಿತು. ಇಲ್ಲ ನಗರ ಪ್ರದೇಶದಿಂದ ನದಿ ಸೇರುವ ನಿರೀಕ್ಷಿಸಿ ಉದ್ದವನ್ನು ನಿರೀಕ್ಷಿಸಲಾಗುತ್ತದೆ. ಸಲ್ಲಿ ಸ್ಥಳದ ಜಿ.ಏ.ಎನ್. ಮಹಿತಿ ಈ ಕೆಳಗಿನಂತಿದೆ : (ಚಿತ್ರಿಸುವ 'ಎ').


N - 12.84140 N - 12.84161
E - 74.84712 E - 74.84716


ಸಲ್ಲಿ ಉದ್ದವನ್ನು ಪೂರ್ವ ಭಾಗದಲ್ಲಿ ಕುಳಿಯು ತಡೆಗಟ್ಟಿದೆ ಇರುವುದು ಕಂಡು ಬಂದಿದೆ ಹಾಗೂ ಇದು ಅಲ್ಲಲ್ಲಿ ಕಿಡಿಲಾಗೆಂದು ಅಭಿಪ್ರಾಯಪಟ್ಟಿದೆ. ಉದ್ದವನ್ನು ಪಶ್ಚಿಮ ಭಾಗದಲ್ಲಿ ತಡೆಗಟ್ಟಿದೆಯನ್ನು ನಿರೀಕ್ಷಿಸಲಾಗುತ್ತದೆ. ಹಾಗೂ ಇಲ್ಲ ಭೂಭಾಗದ ಕಡೆಗೆ ಕೆಲವೊಂದು ಮರಗಳು ಇದ್ದವು. ಸಲ್ಲಿ ಮರಗಳನ್ನು ಹಾಗೆಯೇ ಉಳಿಸುವಂತೆ ಹಾಗೂ ನದಿಯ ದಂಡೆಯಲ್ಲಿ ಯಾವುದೇ ರೀತಿಯ

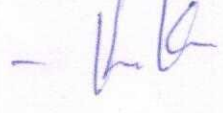
➤ ಹೊಸ ಕಾಮಗಾರಿ ನಡೆಸದಂತೆ ಮತ್ತು ಐಂಟ್ ಗಡಗಳನ್ನು ಸಂರಕ್ಷಿಸಿ ಮತ್ತು ಬೆಳೆಸುವಂತೆ ಅವನಿರ್ದೇಶಕರು, ಪ್ರಾಜೆಕ್ಟ ನಿರ್ದೇಶಕರು (ಪರಿವರ) ಕಚೇರಿ - ಯುವರು ಸ್ಕಾರ್ಟ್ ನಿಲಿ ಅಧೀನಿಗಳಿಗೆ ಮತ್ತು ಈ ಸಮಯ ಸ್ಥಳಕ್ಕೆ ಬಂದ ಗುತ್ತಿಗೆದಾರ ಶ್ರೀ ಜ್ಯೋತೀಷ್ ರವರಿಗೆ ನೂತನಿವರು.


ಸದ್ರಿ ಮೆಹಜರನ್ನು ಶಿವಿ ದೃಢೀಕರಿಸಿ, ಸ್ಥಳ ವಲಿಶಿಲನೆ ನಮಯದಲ್ಲ ಹಾಜರಿವ್ವವರ ನಡಿ ಈ ಕೆಳಗಿಶ್ಚಂತಿದೆ.

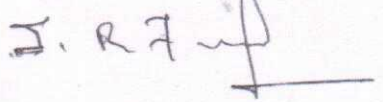
1) ಡಾ. ನುಶ್ವಿತಿ ರಾವ್, ಅವನಿರ್ದೇಶಕರು, ಪ್ರಾ.ನಿ.(ಪರಿವರ) - 
ಕಚೇರಿ, ಮಂಗಳೂರು


2) ಶ್ರೀಮತಿ ದ್ರಿಶ್ವಿ ಶೈ, ಸಹಾಯಕ ಅಭಯಂತರರು, - 
ಸ್ಕಾರ್ಟ್ ನಿಲಿ, ಮಂಗಳೂರು

3) ಶ್ರೀಮತಿ ಅರ್ಪನಾ ಮದ್ಯೆಶ್, ಸಹಾಯಕ ಅಭಯಂತರರು, - 
ಸ್ಕಾರ್ಟ್ ನಿಲಿ, ಮಂಗಳೂರು

4) ಶ್ರೀ ಕಿಶೋರ್, ನಿಬ್ಬಂದಿ, ಪ್ರಾ.ನಿ.(ಪರಿವರ) - 
ಕಚೇರಿ, ಮಂಗಳೂರು

5) ಶ್ರೀ ಶ್ರೀಮನ್, ಗುತ್ತಿಗೆದಾರರು, - 
ಸ್ಕಾರ್ಟ್ ನಿಲಿ, ಮಂಗಳೂರು

6) ಶ್ರೀ ಜಾನ, ವಾಹನ ಚಾಲಕರು, ಪ್ರಾ.ನಿ.(ಪರಿವರ) - 
ಕಚೇರಿ, ಮಂಗಳೂರು

7) ಶ್ರೀ ಜ್ಯೋತೀಷ್, ಗುತ್ತಿಗೆದಾರರು - 

TRANSLATED COPY (ANNEXURE-3)

MAHAJARU (SITE INSPECTION REPORT)

Mangaluru Smart City Limited was granted a NOC outlining specific rules and conditions for its Waterfront Promenade Development Project along the Netravathi river bank in Mangaluru Thota and Jeppinamogaru Village, Mangaluru taluk. In response to the National Environment Care Federation (NECF) complaint, citing ongoing project activities leading to the damage of Mangroves, tree felling, and the filling of soil and rock stones for road construction a site inspection was carried out at 10:30 am, involving Mrs. Archana Sudesh and Mrs. Deeksha Rai. Assistant Executive Engineers from MSCL, Mangaluru, along with the Deputy Director of the Regional Director (Environment) department. Personnel from both departments were present during the site inspection.

Initially, a spot inspection was conducted at the location behind the 'Commonwealth' Tile Factory near the Railway bridge, indicated in the image at point 'A', with the corresponding GPS coordinates as follows:

N-12.84326	N-12.84320	N-12.84310	N-12.84305	N-12.8
E-74.85532	E-74.8558	E-74.85582	E-74.85582	E-74.85532

MSCL officials indicated that the specified site has been earmarked for promenade construction and bird watching area. At this location vegetation including plants and bushes have been cleared. The site has been levelled, and stone pitching has been undertaken to reinforce the soil along the riverbank. To the west of the aforementioned location, marked as point 'B' in the image, an old retaining wall has been observed. In proximity to this site, vegetation, including plants and bushes, has been cleared and site levelled. 2-3 mangroves, along with one large tree, were identified in the vicinity. The GPS coordinates for this area are as follows:

N-12.84326	N-12.84307	N-12.84287
E-74.85528	E-74.85474	E-74.85921

The Deputy Director of the Regional Director (Environment) department issued directives, that no harm should be caused to any of the mangroves and trees in the specified area.

To the west of the aforementioned points, designated as point 'C' in the image, vegetation, comprising plants and bushes, has been cleared, and the site has been levelled. In this location, pitching work has been executed along the riverbank, and stones are piled up. The GPS coordinates for this area are as follows:

N-12.84284	N-12.84280	N-12.84270
E-74.85416	E-74.85382	E-74.85350

Continuing westward, closer to the 'TVS Tyre' factory marked as point 'D' in the image, an inspection was conducted. In this area, there are mangroves on the river banks, and on the landward side, a few trees are present. The GPS coordinates for this location are as follows:

N-12.84206	N-12.84196	N-12.84202
E-74.85171	E-74.85149	E-74.85134

14

In this location as well, vegetation containing bushes has been cleared. The Deputy Director of the Regional Director (Environment) department has issued specific instructions to officials of Mangaluru Smart City Ltd (MSCL) to ensure the protection of mangroves and trees within the designated area. Additionally, an old retaining wall is situated along the riverbank, with some areas showing signs of stone dislodgement. Furthermore, the terrain has been levelled, and no construction activities are evident at this site.

Later, an inspection was carried out behind S.K. & Udupi District Co-operative Fish Marketing Federation (Mulihithlu). In this area, the storm water drain from the city is being directed towards the river at this location. The GPS coordinates for this specific location are as follows:

N-12.84140 N-12.84161

E-74.84712 E-74.84716

Westward of the aforementioned drain, there is an old retaining wall in a dilapidated condition at various locations. It is observed that construction of a new retaining wall is underway along the drain towards the west, and a few trees are present on the landward side. The Deputy Director of the Regional Director (Environment) department issued explicit instructions to the officials of Mangaluru Smart City Ltd (MSCL) and the contractor, Mr. Joseph, directing them to ensure the protection of mangroves and trees within the designated area. Furthermore, they are instructed not to undertake any new work at these locations.

This site inspection report (Mahajaru) has been read and endorsed. The signatures of the personnel present during the spot inspection are as follows:

1. Dr Sushmitha Rao, Deputy Director, Office of Regional Director (Environment), Mangaluru
2. Smt Deeksha Rai, Asst Executive Engineer, Smart City Ltd, Mangaluru
3. Smt Archana Sudesh, Asst Executive Engineer, Smart City Ltd, Mangaluru
4. Sri Kishore, Staff, Office of Regional Director (Environment), Mangaluru
5. Sri Shreyas, Contractor, Smart City Ltd, Mangaluru
6. Sri John, Vehicle Driver, Office of Regional Director (Environment), Mangaluru
7. Sri Joseph, Contractor

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಕಛೇರಿ: 0824-2450250

ಈ-ಮೈಲ್: rdenvironment@gmail.com



ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರ(ಪರಿಸರ) ಕಛೇರಿ, 3ನೇ ಮಹಡಿ, ಮಂಗಳೂರು ನಗರಾಭಿವೃದ್ಧಿಪ್ರಾಧಿಕಾರ ಕಟ್ಟಡ, ಮಂಗಳೂರು - 6

ಕ್ರ. ಸಂ: ಸಿಆರ್‌ಝಡ್/ ಉಲ್ಲಂಘನೆ/2023-24

ದಿನಾಂಕ : 21/4/2023

ಇವರಿಗೆ,

ಜನರಲ್ ಮ್ಯಾನೇಜರ್
ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಲಾಲ್‌ಭಾಗ್, ಮಂಗಳೂರು.

ಮಾನ್ಯರೇ,

- ವಿಷಯ : ಮಂಗಳೂರು ತಾಲೂಕಿನ ಮಂಗಳೂರು ತೋಟ ಹಾಗೂ ಜಪ್ಪಿನಮೊಗರು ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಪಿಚ್ಚಿಂಗ್ ಕಾಮಗಾರಿ ನಡೆಸಿರುವ ಕುರಿತು ಸ್ಪಷ್ಟೀಕರಣ ನೀಡುವ ಬಗ್ಗೆ.
- ಉಲ್ಲೇಖ : 1. ರಾಷ್ಟ್ರೀಯ ಪರಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ(ರಿ)ಇವರ ದೂರು ಅರ್ಜಿ ಸ್ವೀಕೃತ ದಿನಾಂಕ : 28-3-2023.
2. ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರ ಸಂಖ್ಯೆ: FEE 17 CRZ 2022 ದಿನಾಂಕ: 7-10-2022.

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಮಂಗಳೂರು ತೋಟ ಹಾಗೂ ಜಪ್ಪಿನಮೊಗರು ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಕಾಂಡ್ಲ ಗಿಡಗಳನ್ನು ಹಾನಿಗೊಳಿಸಿ ಬಂಡೆ ಕಲ್ಲುಗಳನ್ನು ಹಾಕಿ, ಮಣ್ಣು ತುಂಬಿಸಿ ರಸ್ತೆ ಕಾಮಗಾರಿ ನಡೆಸುತ್ತಿರುವ ಬಗ್ಗೆ ಉಲ್ಲೇಖ(1)ರಲ್ಲಿ ದೂರು ಸ್ವೀಕೃತವಾಗಿರುತ್ತದೆ. ಅದರಂತೆ ತಮ್ಮ ಅಧಿಕಾರಿಯವರೊಂದಿಗೆ ಸದ್ರಿ ಸ್ಥಳವನ್ನು ಪರಿಶೀಲಿಸಲಾಗಿದೆ.

ಪರಿಶೀಲನೆ ಸಮಯದಲ್ಲಿ ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಮಂಗಳೂರು, ವತಿಯಿಂದ Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿಯು ಪ್ರಗತಿಯಲ್ಲಿರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ. ಸದ್ರಿ ಯೋಜನೆಗೆ ಉಲ್ಲೇಖ(2)ರಲ್ಲಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರವನ್ನು ನೀಡಲಾಗಿರುತ್ತದೆ. ಆದರೆ ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿದ್ದ ಗಿಡ-ಪೊದೆಗಳನ್ನು ತೆಗೆದಿದ್ದು, ಸ್ಥಳವನ್ನು ಸಮತಟ್ಟು ಮಾಡಿ ನದಿ ದಂಡೆಗೆ ಕಲ್ಲುಗಳಿಂದ ಪಿಚ್ಚಿಂಗ್ ಕಾಮಗಾರಿ ಮಾಡಲಾಗಿರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ. ಇದು ಸದರಿ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತುಗಳ ಉಲ್ಲಂಘನೆಯಾಗಿರುತ್ತದೆ.

ಆದ್ದರಿಂದ ಈ ಪತ್ರ ತಲುಪಿದ 10 ದಿವಸಗಳೊಳಗೆ ಈ ಬಗ್ಗೆ ಸೂಕ್ತ ಸ್ಪಷ್ಟೀಕರಣ ನೀಡುವುದು. ತಪ್ಪಿದ್ದಲ್ಲಿ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯ ಉಲ್ಲಂಘನೆ ಎಂದು ಪರಿಗಣಿಸಿ ಸೂಕ್ತಕಾನೂನು ಕ್ರಮಕೈಗೊಳ್ಳುವ ಬಗ್ಗೆ ಸರ್ಕಾರಕ್ಕೆ ವರದಿ ಸಲ್ಲಿಸಲಾಗುವುದು.

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

o/c

U

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ),
ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು.

ದಿ. 21.04.2023 ರಂದು
ರವಾನಿ ಸಲಾಗಿದೆ.

TRANSLATED COPY (ANNEXURE-4)

Ref no. CRZ/Violation/2023-24

Dated: 21/04/2023

To,

The General Manager

Mangalore Smart City Ltd

Lalbagh, Mangalore

Respected Sir,

Sub: Clarifications regarding pitching works carried out at Netravathi river bank at Mangaluru Taluk Thota and Jepinamogaru village panchayat

Ref:

1. Receipt of National Environment Care Federation complaint dated 28.03.2023
2. Karnataka State Coastal Zone Monitoring Authority letter no. FEE 17CRZ 2022 dated 07.10. 2022

In reference to the above subject, the complaint has been received as per ref (1) regarding damage to Mangroves, and construction of the road by filling of soil and rock stones at the Netravathi river bank of Mangaluru Thota and Jeppinamogaru Village. Accordingly, spot inspection has been conducted along with your officials.

During the spot inspection, it has been found that Waterfront Promenade Development project work is in progress by Mangaluru Smart City Ltd . As mentioned in Ref (2), the aforesaid project has been granted NOC/ conditional CRZ approval from the Karnataka State Coastal Zone Monitoring Authority. However, at the mentioned site it is observed that the plants are cut, the land has been levelled, and pitching work has been done with rock stones. This amounts to the violation of conditions in the CRZ approval.

Hence, you are required to give appropriate clarifications within 10 days of receipt of this letter, failing which it will be considered a violation of CRZ norms and will be reported to the government for suitable actions.

Your sincerely

Regional Director (Environment)

Mangalore



ಮಂಗಳೂರು
ಸ್ಮಾರ್ಟ್ ಸಿಟಿ
MANGALURU
SMART CITY | KERALA | INDIA

17

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಮಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಕಟ್ಟಡ, 2ನೇ ಮಹಡಿ, ಎಮ್.ಜಿ. ರಸ್ತೆ, ಲಾಲ್‌ಬಾಗ್, ಮಂಗಳೂರು - 575 003, ಕ.ಕ.

ಸಂಖ್ಯೆ: ಮಸ್ಮಾ.ಸಿ.ಲಿ/ತಾಂತ್ರಿಕ /EE-1/AEE-2/Æ-8/CR-8/2023-24/109-

ದಿನಾಂಕ: 05.05.2023

ರಿಗೆ,

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ)
ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಮಂಗಳೂರು ತಾಲೂಕಿನ ಮಂಗಳೂರು ತೋಟ ಹಾಗೂ ಜೆಪ್ಪಿನಮೊಗರು ಗ್ರಾಮದ ಸೇತುವೆ ನದಿ ತೀರದಲ್ಲಿ
ಪಿಚ್ಚಿಂಗ್ ಕಾಮಗಾರಿ ನಡೆಸಿರುವ ಕುರಿತು ಸ್ಪಷ್ಟೀಕರಣ ನೀಡುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: ತಮ್ಮ ಕಛೇರಿ ಪತ್ರ:ಸಿಆರ್‌ಝಡ್/ಉಲ್ಲಂಘನೆ/2023-24 ದಿನಾಂಕ:21.04.2023

ಮೇಲಿನ ವಿಷಯ ಮತ್ತು ಉಲ್ಲೇಖಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ವತಿಯಿಂದ Waterfront Promenade Development ಕಾಮಗಾರಿಯು ಪ್ರಗತಿಯಲ್ಲಿರುತ್ತದೆ. ಕಾಮಗಾರಿ ಪ್ರಾರಂಭಿಸುವ ಮೊದಲು ಕಾಮಗಾರಿ ನಡೆಸುವ ಸ್ಥಳದಲ್ಲಿ ಸರ್ವೆ ನಡೆಸಲಾಗಿದ್ದು, ಹಲವು ಬಾರಿ ಏರಿಯಲ್ ಡ್ರೋನ್ ಸರ್ವೆ ಮೂಲಕ ನದಿ ತೀರ ಪ್ರದೇಶದ ಎಲ್ಲಾ ಅಂಶಗಳನ್ನು ಕ್ರೋಢೀಕರಿಸಿ ಯೋಜನೆಗಳ ಕಾಮಗಾರಿಗಳಲ್ಲಿ ಯಾವುದೇ ಮರಮುಟ್ಟುಗಳಿಗೆ ಹಾನಿಯಾಗದಂತೆ ವಿಶೇಷ ಮುತುವರ್ಜಿ ವಹಿಸಲಾಗಿದೆ.

ಮುಂದುವರೆದು, ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ರವರು ಗಿಡ ಪೊದೆಗಳನ್ನು ತೆರವುಗೊಳಿಸಿದ್ದು ಹಾಗೂ ಸ್ಥಳವನ್ನು ಅಲ್ಲಿ ಮಾತ್ರ ಸಮತಟ್ಟುಗೊಳಿಸಿ ಶಿಥಿಲ ಹಾಗೂ ಜೀರ್ಣಾವಸ್ಥೆಯಲ್ಲಿದ್ದ ದಂಡೆಕಲ್ಲುಗಳನ್ನು ದಂಡೆಗೆ ಹಾನಿಯಾಗದಂತೆ ಪುನರುತ್ಥಾನ ಪಡಿಸಲಾಗಿರುತ್ತದೆ, ಹಾಗೂ ತಾವು ಕೊಟ್ಟಿರುವ ನಿರಕ್ಷೇಪಣಾ ಷರತ್ತುಗಳಂತೆ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ಕಾಳಜಿ ವಹಿಸಲಾಗುತ್ತಿದ್ದು, ಹಲವು ಬಾರಿ ತಮ್ಮ ಇಲಾಖೆಯ ಸಿಬ್ಬಂದಿಗಳೊಂದಿಗೆ ಚರ್ಚೆ, ಸಮಾಲೋಚನೆ ಹಾಗೂ ಸ್ಥಳ ಪರಿಶೀಲನೆ ಮುಂದುವರಿಸಿಕೊಂಡು ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಂಡಿರುತ್ತದೆ. Slope protection ನಿರ್ವಹಿಸಲು ಸ್ಥಳೀಯವಾಗಿ ಲಭ್ಯವಿರುವ ಕಲ್ಲುಗಳನ್ನು ಉಪಯೋಗಿಸಿ pitching ಕಾರ್ಯ ಮಾಡುತ್ತಿದ್ದು, ರಾಜ ಕಾಲುವೆ ಹೊರತು, ತಮ್ಮ ಸೂಚನೆಯಂತೆ ಬೇರೆ ಎಲ್ಲಾ ಕಾಂಕ್ರೀಟ್ ಕಾಮಗಾರಿ ನಡೆಸಿರುವುದಿಲ್ಲ.

ಇನ್ನೂ ಮುಂದೆಯು ತಮ್ಮ ಸಲಹೆಯಂತೆ ಇನ್ನೂ ಪರಿಸರ ಸ್ನೇಹಿ ಸಾಮಗ್ರಿಗಳನ್ನು ಅಳವಡಿಸಲು ಯೋಜನಾ ಸಮಾಲೋಚಕರಿಗೆ ಸೂಚಿಸಿದ್ದು, ಅಗತ್ಯ ಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗುವುದು.

ಈ ನಿಟ್ಟಿನಲ್ಲಿ ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಹಿಂಬರಹದ ಆಧಾರದ ಮೇಲೆ ಸದರಿ, ಕಾಮಗಾರಿಯಲ್ಲಿ ಯಾವುದೇ ಕಾಮಗಾರಿಯನ್ನು ನಿರಕ್ಷೇಪಣಾ ಪತ್ರದ ವ್ಯತಿರಿಕ್ತವಾಗಿ ನಿರ್ವಹಿಸಿಲ್ಲ ಎಂದು ತಮ್ಮ ಗಮನಕ್ಕೆ ತರಬಯಸುತ್ತೇನೆ.

ಧನ್ಯವಾದಗಳೊಂದಿಗೆ,

ತಮ್ಮ ವಿಶ್ವಾಸಿ

ಪ್ರಧಾನ/ಪ್ರವಸ್ಯಾಪಕರು (ತಾಂತ್ರಿಕ)
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

05.05.2023

To,

Regional Director(Environment)
Forest, Ecology and Environment
Mangalore

Sir,

Subject: Justification of pitching work carried out in Mangalore taluk Thotta and Jeppinamogru village

Reference: Your office letter no CRZ/violation/2023-24 dated 21.04.2023

With reference to the above subject and reference, waterfront promenade development work of Mangalore smart city is in progress. Before commencement of the work survey and aerial drone survey of the work location has been done and all riverside areas and aspects have been codified and the project has been designed and special care has been taken not to cause any harm to any standing vegetation.

Further, Mangalore smart city has done bush clearances and leveling work at few places in addition to rejuvenating the old dilapidated retention wall to avoid any damages to river bank and concern is taken to work as per the conditions stipulated in the NOC. Several times in coordination and field inspection with your staff, suitable action is being taken. Using local stones slope protection work is being undertaken and except storm water drain no where concrete work is being taken.

In future as per your guidance even more environment friendly activities will be taken and the same has been instructed to project proponents.

In this line on the endorsement of mangalore smart city, we bring to your notice that no work is being taken in violation to NOC conditions

Thanking you,

Yours Faithfully

General Manager(Technical)
Mangalore Smart city limited
Mangalore



ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರ(ಪರಿಸರ) ಕಛೇರಿ, 3ನೇ ಮಹಡಿ, ಮಂಗಳೂರು ನಗರಾಭಿವೃದ್ಧಿಪ್ರಾಧಿಕಾರ ಕಟ್ಟಡ, ಮಂಗಳೂರು - 6

ಕ್ರ. ಸಂ: ಸಿಆರ್‌ಝಡ್/ ಉಲ್ಲಂಘನೆ/2023-24

ದಿನಾಂಕ : 16/6/2023

ಇವರಿಗೆ,

ಜನರಲ್ ಮ್ಯಾನೇಜರ್
ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಲಾಲ್‌ಭಾಗ್, ಮಂಗಳೂರು

ಮಾನ್ಯರೇ,

ವಿಷಯ : ಮಂಗಳೂರು ತಾಲೂಕಿನ ಮಂಗಳೂರು ತೋಟ ಮತ್ತು ಜಪ್ಪಿನಮೊಗರು ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಪಿಚ್ಚಿಂಗ್ ಕಾಮಗಾರಿ ನಡೆಸುತ್ತಿರುವ ಕುರಿತು.

- ಉಲ್ಲೇಖ : 1. ಸರ್ಕಾರದ ಪತ್ರ ಸಂಖ್ಯೆ : ಅಪಜೀ 17 ಸಿಆರ್‌ಝಡ್ 2022 ಬೆಂಗಳೂರು ದಿನಾಂಕ : 22-5-2023.
2. ರಾಷ್ಟ್ರೀಯ ಪರಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ(ರಿ)ಇವರ ಪತ್ರ ದಿನಾಂಕ : 28-3-2023.
3. ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರ ಸಂಖ್ಯೆ: FEE 17 CRZ 2022 ದಿನಾಂಕ: 7-10-2022.
4. ಈ ಕಛೇರಿ ಪತ್ರ ಸಮ ಸಂಖ್ಯೆ: ದಿನಾಂಕ: 21-4-2023.
5. ನಿಮ್ಮ ಪತ್ರ ಸಂಖ್ಯೆ: ಮ:ಸಾ.ಸಿ.ಲಿ/ತಾಂತ್ರಿಕ/EE-1/AEE-2/AE-8/CR-86/2023-24/109 ದಿನಾಂಕ: 05-5-2023.

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಮಂಗಳೂರು ತೋಟ ಮತ್ತು ಜಪ್ಪಿನಮೊಗರು ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಕಾಂಡ್ಲ ಗಿಡಗಳನ್ನು ಹಾನಿಗೊಳಿಸಿ ಬಂಡೆ ಕಲ್ಲುಗಳನ್ನು ಹಾಕಿ, ಮಣ್ಣು ತುಂಬಿಸಿ ರಸ್ತೆ ಕಾಮಗಾರಿ ನಡೆಸುತ್ತಿರುವ ಬಗ್ಗೆ ಉಲ್ಲೇಖ(2)ರಂತೆ ದೂರು ಸ್ವೀಕೃತವಾಗಿರುವ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ತಮ್ಮ ಕಛೇರಿ ಅಧಿಕಾರಿಗಳೊಂದಿಗೆ ಸ್ಥಳ ಪರಿಶೀಲನೆ ನಡೆಸಲಾಗಿರುತ್ತದೆ. Waterfront Promenade Development ಯೋಜನೆಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಉಲ್ಲೇಖ(3)ರಂತೆ ಈಗಾಗಲೇ ನೀಡಲಾದ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ನಿರಾಕ್ಷೇಪಣ ಪತ್ರದಲ್ಲಿ ನೀಡಿರುವ ಷರತ್ತುಗಳಿಗೆ ವ್ಯತಿರಿಕ್ತವಾಗಿ ಕಾಮಗಾರಿಯನ್ನು ಕೈಗೊಳ್ಳಲಾಗಿದ್ದು, ಸದರಿ ನಿರಾಕ್ಷೇಪಣ ಪತ್ರದಲ್ಲಿ ವಿಧಿಸಿರುವ ಷರತ್ತುಗಳ ಉಲ್ಲಂಘನೆಯಾಗಿರುತ್ತದೆ.

ನದಿ ತೀರವನ್ನು ಸಮತಟ್ಟುಗೊಳಿಸಿ ಕಲ್ಲಿನಿಂದ ಪಿಚ್ಚಿಂಗ್ ಮಾಡಿರುವ ಸ್ಥಳವು ಕಾಂಡ್ಲಾ ಬಫರ್ ನಲ್ಲಿರುತ್ತದೆ. ಅದರಂತೆ ಸದರಿ ಕಾಮಗಾರಿಯನ್ನು ಕೈಗೊಳ್ಳಲು ಕಾಂಡ್ಲಾಗಿಡಗಳನ್ನು ನಾಶಪಡಿಸಿರುವುದರಿಂದ ಉಲ್ಲೇಖ(5)ರಲ್ಲಿ ನೀಡಿರುವ ಸ್ಪಷ್ಟೀಕರಣವನ್ನು ಒಪ್ಪಲಾಗುವುದಿಲ್ಲ. ಆದ್ದರಿಂದ ಕಾಂಡ್ಲಾ ಗಿಡಗಳನ್ನು ಪುನರ್ ಸ್ಥಾಪಿಸುವ ಬಗ್ಗೆ ಹಾಗೂ ಕಾಂಡ್ಲಾ ಗಿಡ ನೆಟ್ಟು ಸಂರಕ್ಷಿಸುವ ಕುರಿತು ಬದ್ಧತಾ ಪತ್ರವನ್ನು ಸಲ್ಲಿಸುವಂತೆ ಹಾಗೂ ಇದಕ್ಕಾಗಿ ಕಾಯ್ದಿರಿಸಿದ ಅನುದಾನದ ವಿವರವನ್ನು ನೀಡುವಂತೆ ತಿಳಿಸಲಾಗಿದೆ.

ಆದುದರಿಂದ ಮೇಲಿನ ಉಲ್ಲೇಖ(2)ರ ಪತ್ರದಲ್ಲಿ ತಿಳಿಸಿರುವ ವಿಷಯಗಳನ್ನು ಗಮನದಲ್ಲಿಟ್ಟುಕೊಂಡು, ಸದರಿ ಕಾಮಗಾರಿಗೆ ಉಲ್ಲೇಖ(3)ರಲ್ಲಿ ವಿಧಿಸಿರುವ ಷರತ್ತುಗಳಂತೆ, ಈಗಾಗಲೇ ಕೈಗೊಂಡಿರುವ ಕಾಮಗಾರಿಯಲ್ಲಿ ತಿದ್ದುಪಡಿಮಾಡಿಕೊಂಡು ನಿಯಮಾನುಸಾರವಾಗಿ ಕಾಮಗಾರಿಯನ್ನು ನಿರ್ವಹಿಸುವಂತೆ ತಿಳಿಸುತ್ತಾ, ಈ ಬಗ್ಗೆ ಕೈಗೊಂಡ ತಿದ್ದುಪಡಿಗಳ ಕುರಿತು ವರದಿ ಹಾಗೂ ಬದ್ಧತಾ ಪತ್ರವನ್ನು ಸಲ್ಲಿಸುವಂತೆ ಈ ಮೂಲಕ ತಿಳಿಸಲಾಗಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ

o/c

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ),
ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು.

ದಿ.19.06.23 ರಂದು
ರವಾನಿಸಲಾಗಿದೆ.

TRANSLATED COPY (ANNEXURE 6)

16
228 (20)

Office of Regional Director(Environment), 3rd Floor, Mangalore Urban Development Authority Building ,Mangalore-6

Ref no. CRZ/violation/2023-24

Dated: 16/06/2023

To,

The General Manager

Mangalore Smart City Ltd

Lalbagh, Mangalore

Sub: Pitching works at Netravathi river banks of Mangaluru Thota and jeppinamogaru village

1. Ref: Govt letters: apag 17 CRZ 2022 Bangalore dated 22.05.2023
2. NECF letter dated 28.03.2023
3. KSCZMA letter FEE 17CRZ 2022 dated 07.10. 2022
4. DCZMA letter 21.04.2022
5. Your letter MSCL /tech/EE-1/AEE-2 /AE-8/CR-86/2023-24/109 dated 05.05.2023

In reference to the above subject, As mentioned in Ref (2) complaint has been received regarding Mangaluru Thota and jeppinamogaru village netravathi regarding Mangrove damage , road works are being done with rock stones and soil filling. We have done spot inspection along with your officers and found waterfront promenade project is in being carried out as per ref(3). This violates the conditions imposed by KSCZMA clearances given to you.

The river bank leveling and stone pitching are being done in Mangrove buffer zone. As a result, the reply given by you as in ref(5) cannot be accepted since mangroves are damaged during your works. Therefore you are required to given an undertaking regarding the funds allotted for re-establishing, planting the mangroves and its protection.

Therefore keeping in mind all the items as above in ref(2), your works can be carried out without violating the conditions imposed in ref(3.). You are required to modify your project

works as per rules, and also provide a report on the modifications made in the project and commitment letter

Your sincerely

Regional Director (Environment)

DCZMA , Mangalore

ಕರ್ನಾಟಕ ಸರ್ಕಾರ



ಕಛೇರಿ: 0824-2450250

ಈ-ಮೈಲ್: rdenvironment@gmail.com

ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಶಾಸ್ತ್ರ ಇಲಾಖೆ

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರ(ಪರಿಸರ) ಕಛೇರಿ, 3ನೇ ಮಹಡಿ, ಮಂಗಳೂರು ನಗರಾಭಿವೃದ್ಧಿಪ್ರಾಧಿಕಾರ ಕಟ್ಟಡ, ಮಂಗಳೂರು - 6

ಕ್ರ. ಸಂ: ಸಿಆರ್‌ಯುಡ್/ ಉಲ್ಲಂಘನೆ/2023-24

ದಿನಾಂಕ : 06/11/2023

ಇವರಿಗೆ,

ಜನರಲ್ ಮ್ಯಾನೇಜರ್
ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಲಾಲ್‌ಭಾಗ್, ಮಂಗಳೂರು.

ಮಾನ್ಯರೇ,

ವಿಷಯ : ಮಂಗಳೂರು ತಾಲೂಕಿನ ಜಪ್ಪಿನಮೊಗರು ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಮಣ್ಣು ತುಂಬಿಸಿ ಕಾಮಗಾರಿ ನಡೆಸಿರುವ ಕುರಿತು ಸ್ವೀಕೃತವಾದ ದೂರಿನ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ : ರಾಷ್ಟ್ರೀಯ ಪರಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ(ರಿ)ಇವರ ದೂರು ಅರ್ಜಿ ದಿನಾಂಕ : 04-11-2023.

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಉಲ್ಲೇಖಿತ ದೂರು ಅರ್ಜಿ ಹಾಗೂ ಛಾಯಾಚಿತ್ರವನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸಲಾಗಿದೆ. ಸದರಿ ದೂರು ಅರ್ಜಿಯಲ್ಲಿ ಜಪ್ಪಿನಮೊಗರು ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿ ನಡೆಸುತ್ತಿರುವಾಗ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಮಣ್ಣು ತುಂಬಿಸಿ ತ್ಯಾಜ್ಯ ಸುರಿದು, ಮಳೆ ನೀರು ತೋಡುಗಳನ್ನು ಮುಚ್ಚಿರುವುದಾಗಿ ತಿಳಿಸಲಾಗಿದೆ. ಆದ್ದರಿಂದ ಈ ಬಗ್ಗೆ ಕೂಡಲೇ ಸೂಕ್ತ ಸ್ಪಷ್ಟೀಕರಣ ನೀಡುವಂತೆ ತಿಳಿಸಲಾಗಿದೆ.

ಅಡಕ: ಉಲ್ಲೇಖಿತ ಪತ್ರ

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ),
ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು.

ದಿ...6-11-23...ರಂದು
ರವಾನಿಸಲಾಗಿದೆ.

TRANSLATED COPY (ANNEXURE-7)

23

06.11.2023

To,
General Manager
Smart City Ltd.
Lalbagh, Mangaluru.

Sir,

Subject: Complaint regarding land filling in Netravathi river near
Jeppinamogaru village, Mangaluru

Ref: National Environment Care Foundation complaint dated: 04.11.2023

In reference to the above subject, the complaint letter and photographs in the reference is attached herewith. It is alleged that during the work execution of Waterfront promenade development project land filling, debris have been dumped into the Netravathi riverside and the rainwater drains have been blocked. You are required to give the clarification regarding the same.

Encl: reference letter

Yours faithfully

For Regional Director (Environment)
Forest, Ecology & Environment Dept.
Mangaluru.



ಮಂಗಳೂರು
ಸ್ಮಾರ್ಟ್ ಸಿಟಿ
MANGALURU
SMART CITY | *Smart City | Smart City*

ANNEXURE 8

24

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಮಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಕಟ್ಟಡ, 2ನೇ ಮಹಡಿ, ಎಮ್.ಜಿ. ರಸ್ತೆ, ಲಾಲ್‌ಬಾಗ್, ಮಂಗಳೂರು - 575 003, ದ.ಕ.

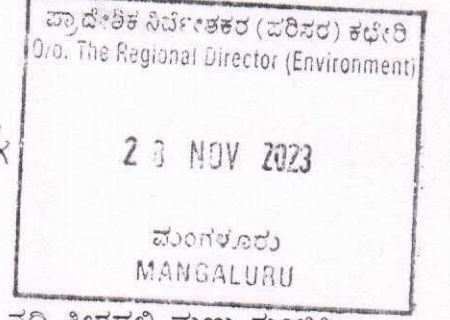
ಮ.ಸ್ಮಾ.ಸಿ.ಲಿ/ತಾಂತ್ರಿಕ/EE-1/AEE-3/AE-5/ಸಿಆರ್- /2023-24/655

ದಿನಾಂಕ: 17.11.2023

ರಿಗೆ,

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ)
ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು

ಮಾನ್ಯರೇ,



ವಿಷಯ: ಮಂಗಳೂರು ತಾಲೂಕಿನ ಜಪ್ಪಿನ ಮೊಗರು ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಮಣ್ಣು ತುಂಬಿಸಿ
ಕಾಮಗಾರಿ ನಡೆಸಿರುವ ಕುರಿತು ಸ್ವೀಕೃತದ ದೂರಿನ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: ತಮ್ಮ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ:ಸಿಆರ್‌ಝಡ್/ಉಲ್ಲಂಘನೆ/2023-24 ದಿನಾಂಕ:06.11.2023

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ವತಿಯಿಂದ ಜಪ್ಪಿನಮೊಗರು ಗ್ರಾಮದ
ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ Waterfront Promenaded Development ಕಾಮಗಾರಿ ಪ್ರಗತಿಯಲ್ಲಿದ್ದು, ತಮ್ಮ ಉಲ್ಲೇಖ
ಪತ್ರದಲ್ಲಿ ತಿಳಿಸಿದಂತೆ, ಸದ್ದಿ ಜಾಗದ ನೀರಿಗೆ ಎಲ್ಲೂ ಕೂಡ ತ್ಯಾಜ್ಯವನ್ನು ಹಾಗೂ ಮಣ್ಣನ್ನು ಸುರಿಯಲಾಗಿರುವುದಿಲ್ಲ ಎಂದು
ಈ ಮೂಲಕ ತಿಳಿಸಬಯಸುತ್ತೇವೆ.

ಧನ್ಯವಾದಗಳೊಂದಿಗೆ,

ತಮ್ಮ ವಿಶ್ವಾಸಿ,
ಪ್ರಧಾನ ವ್ಯವಸ್ಥಾಪಕರು (ತಾಂತ್ರಿಕ)
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ಪ್ರತಿಯನ್ನು :

1. ಮಾನ್ಯ ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು, ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಲಿಮಿಟೆಡ್ ರವರ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.
2. ಮಾನ್ಯ ಆಯುಕ್ತರು, ಮಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ರವರ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.

17.11.2023

To,

Regional Director(Environment)
Forest, Ecology and Environment
Mangalore

Sir,

Subject: Complaint regarding Filling of mud into Nethravathi river in Mangalore taluk Thotta and Jeppinamogru village

Reference: Your office letter no CRZ/violation/2023-24 dated 06.11.2023

With reference to the above subject, it is hereby informed that waterfront promenade development work being under taken by Mangalore smart city in nethravathi river bank in jeppinamogru village is under progress and no where as informed in your letter mud and waste has been dumped in the river water

Thanking you,

Yours Faithfully

General Manganer(Technical)

Mangalore Smart city limited

Mangalore

Copy:

1. Managing director, Mangalore Smart city limited for information
2. Commissioner, Mangalore City Corporation for information.

ಕರ್ನಾಟಕ ಸರ್ಕಾರ



ಕಛೇರಿ: 0824-2450250

ಈ-ಮೈಲ್: rdenvironment@gmail.com

ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರ(ಪರಿಸರ) ಕಛೇರಿ, 3ನೇ ಮಹಡಿ, ಮಂಗಳೂರು ನಗರಾಭಿವೃದ್ಧಿಪ್ರಾಧಿಕಾರ ಕಟ್ಟಡ, ಮಂಗಳೂರು - 6

ಕ್ರ. ಸಂ: ಸಿಆರ್‌ಯುಡ್/ ಉಲ್ಲಂಘನೆ/2023-24

ದಿನಾಂಕ : 15/12/2023

ಇವರಿಗೆ,

ಜನರಲ್ ಮ್ಯಾನೇಜರ್
ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಲಾಲ್‌ಭಾಗ್, ಮಂಗಳೂರು.

ಮಾನ್ಯರೇ,

- ವಿಷಯ : Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿ ನಡೆಸುವಾಗ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯನ್ನು ಉಲ್ಲಂಘಿಸಿರುವ ಬಗ್ಗೆ.
- ಉಲ್ಲೇಖ : 1. ರಾಷ್ಟ್ರೀಯ ಪರಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ(ರಿ)ಇವರ ದೂರು ಅರ್ಜಿ ದಿನಾಂಕ : 14-12-2023.
2. ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರ ಸಂಖ್ಯೆ: FEE 17 CRZ 2022 ದಿನಾಂಕ: 7-10-2022.

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಜಪ್ತಿನಮೊಗರು ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿ ನಡೆಸುವಾಗ ಸದ್ರಿ ಯೋಜನೆಗೆ ಉಲ್ಲೇಖ(2)ರಲ್ಲಿ ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್, ಮಂಗಳೂರು ಇವರಿಗೆ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ನೀಡಲಾಗಿರುವ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತುಗಳ ಉಲ್ಲಂಘನೆಯಾಗಿರುತ್ತದೆ ಹಾಗೂ ಸದ್ರಿ ಯೋಜನೆಯ ಸ್ಥಳವು ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ಅನುಮೋದನೆಗೊಂಡ ಸ್ಥಳವಾಗಿರುವುದಿಲ್ಲವೆಂದು ಎಂದು ಉಲ್ಲೇಖ(1)ರ ಪತ್ರದಲ್ಲಿ ರಾಷ್ಟ್ರೀಯ ಪರಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ(ರಿ) ಇವರು ಆರೋಪಿಸಿರುತ್ತಾರೆ. (ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ.)

ಆದ್ದರಿಂದ ಈ ಪತ್ರ ತಲುಪಿದ 7 ದಿವಸಗಳೊಳಗೆ ಈ ಬಗ್ಗೆ ಸೂಕ್ತ ಸ್ಪಷ್ಟೀಕರಣ ನೀಡುವುದು. ತಪ್ಪಿದ್ದಲ್ಲಿ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯ ಉಲ್ಲಂಘನೆ ಎಂದು ಪರಿಗಣಿಸಿ ಸೂಕ್ತಕಾನೂನು ಕ್ರಮಕೈಗೊಳ್ಳುವ ಬಗ್ಗೆ ಸರ್ಕಾರಕ್ಕೆ ವರದಿ ಸಲ್ಲಿಸಲಾಗುವುದು.

ಆಡಕ: ಉಲ್ಲೇಖ(1)ರ ಪತ್ರ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ),
ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು.

TRUE TYPED ENGLISH TRANSLATED COPY (ANNEXURE-9)

15.12.2023

To,
General Manager
Smart City Ltd
Lalbagh, Mangalore

Subject: CRZ violation by Mangalore Smart City Ltd. For Netravathi Waterfront Promenade Project

Ref: 1-National Environment Care Federation complaint dated 14.12.2023

2- CRZ clearance from Karnataka State Coastal Zone Management Authority (FEE-17/CRZ 2022 dated 07.10.2022)

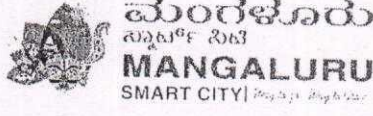
In reference to the above subject, As per reference (1) National Environment care is alleging that there are CRZ violations of conditional CRZ approval granted by Karnataka State Coastal Zone Management Authority to Mangaluru Smart city Limited for waterfront promenade project being carried out in Jeppinamogaru Village Panchayath. Further, also the work is being executed beyond the approved location where KSCZMA has not granted permission.

Hence, you are required to reply within 07 days. Else, it will be considered as violation of CRZ norms and report will be submitted to the government for appropriate action.

Enclosure

Ref(1)

Yours faithfully
Regional Director
(Forest, Ecology & Environment)



ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಮಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಕಟ್ಟಡ, 2ನೇ ಮಹಡಿ, ಎಮ್.ಜಿ. ರಸ್ತೆ, ಲಾಲ್‌ಬಾಗ್, ಮಂಗಳೂರು - 575 003, ದ.ಕ.

ಮ.ಸ್ಮಾ.ಸಿ.ಲಿ/ತಾಂತ್ರಿಕ/EE-1/AEE-3/AE-5/ಸಿಆರ್-86/2023-24/190

ದಿನಾಂಕ:17.01.2024

ರಿಗೆ,

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ)
ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು

ಮಾನ್ಯರೇ,

ವಿಷಯ: Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿ ನಡೆಸುವಾಗ ಕರಾವಳಿ
ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯನ್ನು ಉಲ್ಲಂಘಿಸಿರುವ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ: 1) ತಮ್ಮ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ:ಸಿಆರ್‌ಝಡ್/ಉಲ್ಲಂಘನೆ/2023-24 ದಿನಾಂಕ:06.11.2023
2) ಮ.ಸ್ಮಾ.ಸಿ.ಲಿ/ತಾಂತ್ರಿಕ/EE-1/AEE-3/AE-5/ಸಿಆರ್-86/2023-24/655 ದಿನಾಂಕ: 17.11.2023
3) ತಮ್ಮ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ:ಸಿಆರ್‌ಝಡ್/ಉಲ್ಲಂಘನೆ/2023-24 ದಿನಾಂಕ:15.12.2023

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್ ವತಿಯಿಂದ ಜಪ್ತಿನಮೊಗರು ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ದಡದಲ್ಲಿರುವ ಬಂದರು ಇಲಾಖೆಯ ಸ್ಥಳದಲ್ಲಿ Waterfront Promenade Development ಕಾಮಗಾರಿ ಕೈಗೆತ್ತಿಕೊಳ್ಳಲಾಗಿದ್ದು, ಅದರಂತೆ ಕಾಮಗಾರಿ ಪ್ರಗತಿಯಲ್ಲಿರುತ್ತದೆ. ಉಲ್ಲೇಖ ಪತ್ರ (3) ರಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ, NCEF (R.) ರವರು ಸದ್ರಿ ಕಾಮಗಾರಿಯಲ್ಲಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ನೀಡಲಾದ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರ ಉಲ್ಲಂಘನೆಯಾಗಿರುವ ಬಗ್ಗೆ ಆರೋಪಿಸಲಾಗಿರುತ್ತದೆ ಎಂದು ತಿಳಿಸಿರುತ್ತಾರೆ.

ಮುಂದುವರೆದು, NCEF (R.) ರವರ ಪತ್ರದಲ್ಲಿ ತಿಳಿಸಿರುವ ಅಂಶಗಳನ್ನು ಪರಿಶೀಲಿಸಿ ಈ ಕೆಳಕಂಡ ವರದಿಯನ್ನು ಮಾಡಲಾಗಿರುತ್ತದೆ.

1. NCEF (R.) ರವರು ಸಲ್ಲಿಸಿರುವ Co-ordinate ಗಳು ನದಿ ಬದಿಯಲ್ಲಿರುವ Permanent objects ಆಗಿರುತ್ತದೆ.
2. ಸದ್ರಿ ಕಾಮಗಾರಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ KSCZMA ನಿಯಮಾವಳಿಗಳನ್ನು ಉಲ್ಲಂಘಿಸಲಾಗಿರುವುದಿಲ್ಲ, ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್ ವತಿಯಿಂದ KSCZMA ನೀಡಿರುವ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದಲ್ಲಿ ತಿಳಿಸಿರುವ ಷರತ್ತುಗಳನ್ನು ಪರಿಗಣಿಸಿ ಕಾಮಗಾರಿಯನ್ನು ನಿರ್ವಹಿಸಲಾಗುತ್ತಿದೆ.
3. ಈಗಾಗಲೇ ದಿನಾಂಕ: 25.11.2023 ರಂದು CRZ ಇಲಾಖೆ ಹಾಗೂ ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್ ಇಲಾಖೆ ಜಂಟಿಯಾಗಿ ಸ್ಥಳ ಪರಿಶೀಲಿಸಿದ್ದು, ಹಾಗೂ CRZ ಅಧಿಕಾರಿಗಳು ಕಾಮಗಾರಿ ಸ್ಥಳವನ್ನು ಪರಿಶೀಲಿಸಿದಾಗ ಈಗಾಗಲೇ CRZ ರೇಖೆಯಿಂದ ದೂರ ಕಾಮಗಾರಿ ನಡೆಯುತ್ತಿರುವುದನ್ನು ಗಮನಿಸಿರುತ್ತಾರೆ ಹಾಗೂ ಹಾಲಿ ಇರುವ pitching alignment ನಿಂದ ಇನ್ನೂ ದಡದಿಂದ ದೂರ ಹೊಸ pitching ಕಾಮಗಾರಿ ನಿರ್ವಹಿಸುತ್ತಿರುವುದನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸಿರುವ ಛಾಯಚಿತ್ರದಲ್ಲಿ ಕಾಣಬಹುದಾಗಿದೆ.

Way to go... Way to Grow...

REGD.: MANGALURU SMART CITY LIMITED, MCC Building, 2nd Floor, M.G. Road, Lalbaug, Mangaluru - 575 003, D.K.
Ph: 0824-2006321, Email: smartcitymangaluru@gmail.com, Website: www.mangalurusmartcity.net

CIN: U7499KA2017PLC102010 GSTIN: 29AALCM0527G1ZF

ಸದರಿ ಕಾಮಗಾರಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್ ಹಾಗೂ CRZ ಇಲಾಖೆಯ ಜಂಟಿ ಸ್ಥಳ ಪರಿಶೀಲನೆ ಅವಶ್ಯವಿದ್ದಲ್ಲಿ, ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್ ಪತಿಯಿಂದ ಪೂರ್ಣ ಸಹಕಾರವಿರುತ್ತದೆ ಹಾಗೂ ತಮ್ಮ ಇಲಾಖೆಯ ಪೂರ್ಣ ಸಹಕಾರ ಕೋರುತ್ತಾ, ವರದಿಯನ್ನು ಸಲ್ಲಿಸಲಾಗಿದೆ

ಧನ್ಯವಾದಗಳೊಂದಿಗೆ,

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಪ್ರಧಾನ ವ್ಯವಸ್ಥಾಪಕರು (ತಾಂತ್ರಿಕ)
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ಪ್ರತಿಯನ್ನು :

1. ಮಾನ್ಯ ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು, ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್ ರವರ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.

TRANSLATED COPY (ANNEXURE-10)

MANGALURU SMART CITY LIMITED

MSCL/tech/EE-1/AEE-3/AE-5/CR-86/2023-24/990

Dated:17.01.2024

To,

Regional Director (Environment)
Forest, Ecology & Environment department,
Mangaluru.

Sir,

Sub: CRZ violations in the execution of Waterfront promenade development project reg-

Ref: 1. Your office letter no. CRZ/Violation/2023-24 dated:06.11.2023

2. MSCL/tech/EE-1/AEE-3/AE-5/CR-86/2023-24/655 dated: 17.11.2023

3. Your office letter no. CRZ/Violation/2023-24 dated:06.11.2023

In reference to the subject above, waterfront promenade development work is being undertaken by Mangaluru Smart City Limited along Netravathi riverbank in Jeppinamogaru village and the said work is under progress. As informed in reference 3, NCEF (R) has complained about violation in the NOC/ conditions given by KSCZMA.

Further, after examining the points mentioned in NCEF (R.) we are submitting a report as below.

1. The co-ordinate mentioned by NCEF (R.) corresponds to the permanent objects along the river banks.
2. With regard to the said activity there is no violation of KSCZMA conditions and Mangaluru Smart City Limited is undertaking the work as per the conditions mentioned in the NOC of KSCZMA.
3. On 25.11.2023 CRZ and Mangaluru Smart City Limited have jointly inspected the place and upon inspection CRZ officers have observed that the ongoing work is far from the CRZ line and present pitching work is further landwards from the existing pitching alignment which can also be seen from the photographs attached.

With regard the above work, if joint inspection of CRZ and Mangaluru Smart City Limited is required, Mangaluru Smart City Limited will provide full support and we also seek the full support of your department and hence submitting this report.

Thanking you.

Yours faithfully

General Manager (Tech.)
Mangaluru Smart City Limited
Mangaluru.

Copy:

1. Managing Director , Mangaluru Smart City Limited for information.

ಕರ್ನಾಟಕ ಸರ್ಕಾರ



ಕಛೇರಿ: 0824-2450250

ಈ-ಮೇಲ್: rdenvironment@gmail.com

ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ

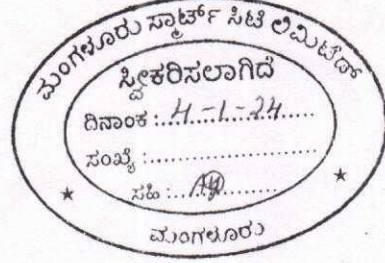
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರ(ಪರಿಸರ) ಕಛೇರಿ, 3ನೇ ಮಹಡಿ, ಮಂಗಳೂರು ನಗರಾಭಿವೃದ್ಧಿಪ್ರಾಧಿಕಾರ ಕಟ್ಟಡ, ಮಂಗಳೂರು - 6

ಕ್ರ. ಸಂ: ಸಿಆರ್‌ಯುಡ್/ ಉಲ್ಲಂಘನೆ/2023-24

ದಿನಾಂಕ 30/12/2023

ಇವರಿಗೆ,

ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು
ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಲಾಲ್‌ಬಾಗ್, ಮಂಗಳೂರು.

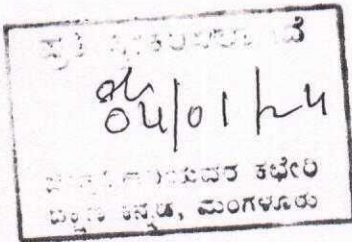


ಮಾನ್ಯರೇ,

- ವಿಷಯ : Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿ ನಡೆಸುವಾಗ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯನ್ನು ಉಲ್ಲಂಘಿಸಿರುವ ಬಗ್ಗೆ.
- ಉಲ್ಲೇಖ : ರಾಷ್ಟ್ರೀಯ ಪರಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ(ರಿ)ಇವರ ದೂರು ಅರ್ಜಿ ಪತ್ರ ಸಂಖ್ಯೆ : WF/COMP/15/2023-24 ದಿನಾಂಕ : 27-12-2023.

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಉಲ್ಲೇಖಿತ ದೂರು ಅರ್ಜಿಯನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸಿದೆ. ಸದರಿ ದೂರು ಅರ್ಜಿಯಲ್ಲಿ Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿ ನಡೆಸುವಾಗ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯನ್ನು ಉಲ್ಲಂಘಿಸಿರುವುದರ ಕುರಿತು ತಿಳಿಸಿರುವ ಅಂಶಗಳ ಬಗ್ಗೆ ಈ ಪತ್ರ ತಲುಪಿದ 7 ದಿವಸಗಳೊಳಗೆ ಸೂಕ್ತ ಸ್ಪಷ್ಟೀಕರಣ ನೀಡುವಂತೆ ತಿಳಿಸಲಾಗಿದೆ.

ಅಡಕ: ಉಲ್ಲೇಖಿತ ಪತ್ರ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ,
ಸಹಿ/-

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ),
ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು.

ಪ್ರತಿಯನ್ನು ಗೌರವಗಳೊಂದಿಗೆ ಅಧ್ಯಕ್ಷರು, ದಕ್ಷಿಣ ಕನ್ನಡ ಜಿಲ್ಲಾ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಸಮಿತಿ ಹಾಗೂ ಜಿಲ್ಲಾಧಿಕಾರಿಯವರು ,ದ.ಕ.ಜಿಲ್ಲೆ, ಮಂಗಳೂರು ಇವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ),

ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು.

TRANSLATED COPY (ANNEXURE-II)

32

30.12.2023

To,
General Manager
Smart City Ltd.
Lalbagh, Mangaluru.

Subject: CRZ violation by Mangalore Smart City Ltd. for Nethravathi
Waterfront promenade development project
Ref: National Environment Care Foundation complaint no.
WF/Comp/15/2023-24, dated: 27.12.2023

In reference to the above subject, the complaint letter in the reference is attached herewith. It is alleged that there are CRZ violations in the work executed for Waterfront promenade development project. You are required to give the clarification within 7 days regarding the same.

Encl: reference letter

Yours faithfully

Regional Director (Environment)
Forest, Ecology & Environment Dept.
Mangaluru.

Copy to Hon'ble Chairman, DK District Coastal Zone Management Committee and Deputy Commissioner, DK district, Mangaluru for kind information.

ANNEXURE 12

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಕಛೇರಿ: 0824-2450250



ಈ-ಮೈಲ್: rdenvironment@gmail.com

ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರ(ಪರಿಸರ) ಕಛೇರಿ, 3ನೇ ಮಹಡಿ, ಮಂಗಳೂರು ನಗರಾಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ ಕಟ್ಟಡ, ಮಂಗಳೂರು-6

ಕ್ರ. ಸಂ: ಸಿಆರ್‌ಝಡ್/ ಉಲ್ಲಂಘನೆ/2023-24

ದಿನಾಂಕ : 05.02.2024

ಇವರಿಗೆ,

ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು
ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಲಾಲ್‌ಭಾಗ್, ಮಂಗಳೂರು.

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಮಂಗಳೂರು ತಾಲೂಕಿನ ಮಂಗಳೂರು ತೋಟ ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿ ನಡೆಸುವಾಗ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯನ್ನು ಉಲ್ಲಂಘಿಸಿರುವ ಬಗ್ಗೆ

ಉಲ್ಲೇಖ: ದಿನಾಂಕ: 01.02.2024 ರ ಈ ಕಚೇರಿ ಅಧಿಕಾರಿಗಳ ಸ್ಥಳ ಪರಿಶೀಲನಾ ವರದಿಯಂತೆ.

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಮಂಗಳೂರು ತಾಲೂಕಿನ ಮಂಗಳೂರು ತೋಟ ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿ ನಡೆಸುವಾಗ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತುಗಳಿಗೊಳಪಟ್ಟು ನಿರ್ಮಾಣ ಕಾಮಗಾರಿಯನ್ನು ನಡೆಸುವಂತೆ ಹಾಗೂ ಯಾವುದೇ ರೀತಿಯಲ್ಲಿ ನಿಬಂಧನೆಗಳನ್ನು ಉಲ್ಲಂಘಿಸದಂತೆ ಹಲವು ಬಾರಿ ತಿಳಿಸಲಾಗಿದೆ.

ಪ್ರಸ್ತುತ ಉಲ್ಲೇಖ ದಂತೆ ಸ್ಥಳ ಪರಿಶೀಲನೆಯನ್ನು ನಡೆಸಿದಾಗ 'ಕಾಮನ್‌ವೆಲ್ತ್' ಟೀಲ್ ಫ್ಯಾಕ್ಟರಿಯ ಸಮೀಪ ರೈಲು ಸೇತುವೆಯ ಬಳಿ CRZ IB ಪ್ರದೇಶದಲ್ಲಿ ಕಾಮಗಾರಿ ನಡೆಸಿರುವುದು ಕಂಡು ಬಂದಿದೆ. ಅಲ್ಲದೇ ಈ ಪ್ರದೇಶದಲ್ಲಿ ಹಳೆಯ ತಡೆಗೋಡೆ ಮೇಲೆ ಹೊಸತಾಗಿ ಕಲ್ಲಿನ ತಡೆಗೋಡೆಯನ್ನು ನಿರ್ಮಿಸುತ್ತಿರುವುದು ಕಂಡುಬಂದಿದೆ. ಈ ಬಗ್ಗೆ ಯೋಜನೆಗೆ ಸಂಬಂಧಿಸಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದಲ್ಲಿ ಕಂಡುಬರುವುದಿಲ್ಲ. ಆದುದರಿಂದ ಈ ಬಗ್ಗೆ ವಿವರಣೆಯನ್ನು ನೀಡುವಂತೆ ತಿಳಿಸಲಾಗಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ)
ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು.

Received
11/02/2024
MSCU

No. CRZ/ violation/2023-24

Date: 05.02.2024

To,
Managing Director
Smart City Ltd.
Lalbagh, Mangaluru.

Subject: CRZ violation by Mangalore Smart City Ltd. for Nethravathi
Waterfront promenade development project
Ref: Spot inspection of the officers of this dated: 01.02.2024

In reference to the above subject, it has been already mentioned several times to carry out the Waterfront promenade development project in accordance with the CRZ clearance issued to the project.

However, as per the spot inspection of the officers of this office given in the reference, it has been observed that at 'Commonwealth tile' factory area near the Netravathi railway bridge the said work has been executed in CRZ IB area. Also, in this area construction of new retaining wall is done over the existing old retaining wall which is not mentioned in the clearance issued. Hence you are hereby informed to given clarification regarding this.

Yours faithfully

Regional Director (Environment)
Forest, Ecology & Environment Dept.
Mangaluru.

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಮಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಕಟ್ಟಡ, 2ನೇ ಮಹಡಿ, ಎಮ್.ಜಿ. ರಸ್ತೆ, ಲಾಲ್‌ಬಾಗ್, ಮಂಗಳೂರು - 575 003, ಕ.ಕ.

ಮ.ಸ್ಮಾ.ಸಿ.ಲಿ/ಸಿ.ಆರ್.ಝಡ್/ಪ್ರಾಮಿಣಾಡ್/2023-24

ದಿನಾಂಕ: 07.02.2024

ರಿಗೆ,

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ)
ಆರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು.

ಮಾನ್ಯರೇ

ವಿಷಯ: ಮಂಗಳೂರು ತಾಲೂಕಿನ ಮಂಗಳೂರು ತೋಟ ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿ ನಡೆಸುವಾಗ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯನ್ನು ಉಲ್ಲಂಘಿಸಿರುವ ಬಗ್ಗೆ

ಉಲ್ಲೇಖ: ತಮ್ಮ ಇಲಾಖೆ ಪತ್ರ ಸಂಖ್ಯೆ ಸಿಆರ್‌ಝಡ್/ ಉಲ್ಲಂಘನೆ/2023-24 ದಿನಾಂಕ: 05.02.2024.

ಪ್ರಸ್ತುತ ಉಲ್ಲೇಖದಲ್ಲಿ ಕಾಮನ್‌ವೆಲ್ತ್ ಟೈಲ್ ಫ್ಯಾಕ್ಟರಿಯ ಸಮೀಪ ರೈಲು ಸೇತುವೆಯ ಬಳಿ CRZ IB ಪ್ರದೇಶದಲ್ಲಿ ಕಾಮಗಾರಿ ನಡೆಸುವುದು ಕಂಡು ಬಂದಿದೆ ಎಂದು ತಿಳಿಸಿರುತ್ತೀರಿ. ಅದರಂತೆ ಸದರಿ ಸ್ಥಳದ ಪರಿಶೀಲನೆಯನ್ನು ನಡೆಸಿದಾಗ, ಸದರಿ ಸ್ಥಳವು ಸಾಮಗ್ರಿ ಶೇಖರಣೆ ಮಾಡಿದ ಸ್ಥಳವಾಗಿದ್ದು, ಗುತ್ತಿಗೆದಾರರು ತಪ್ಪು ತಿಳುವಳಿಕೆಯಿಂದ ಸದರಿ ಸ್ಥಳದ ನದಿ ತೀರದಲ್ಲಿ ತಡೆಗೋಡೆ ನಿರ್ಮಾಣ ಮಾಡಿದ್ದು ಇದನ್ನು ಕೂಡಲೇ ತೆರವುಗೊಳಿಸುವಂತೆ ಗುತ್ತಿಗೆದಾರರಿಗೆ ನಿರ್ದೇಶಿಸಲಾಗಿರುತ್ತದೆ.

ಇನ್ನು ಮುಂದೆ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಕಾಮಗಾರಿಯನ್ನು ನಡೆಸುವುದಾಗಿ ಈ ಮೂಲಕ ತಿಳಿಸ ಬಯಸುತ್ತೇವೆ.

ಕೆಮ್ಮ ಭಿಕ್ಷಾಸಿ,

ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

07.02.2024

To,

Regional Director(Environment)
Forest, Ecology and Environment
Mangalore

Sir,

Subject: CRZ violation of the Waterfront promenade Development project near
Nethravathi river in Mangalore taluk Thotta village

Reference: Your office letter no CRZ/violation/2023-24 dated 05.02.2024

In the reference above subject, it is informed that at Commonwealth tile factory near Netravathi railway bridge work has been executed in CRZ IB area. After inspecting the site it was found that the place was used to store the materials required for construction, but the contractor mistakenly has constructed the retention wall and the same has been instructed to be removed from the site.

Henceforth, the work will be executed as per the NOC conditions given by the Karnataka State Coastal Zone Management Authority.

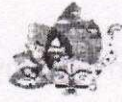
Thanking you,

Yours Faithfully

Managing Director

Mangalore Smart city limited

Mangalore



ಮಂಗಳೂರು
ಸ್ಮಾರ್ಟ್ ಸಿಟಿ
MANGALURU
SMART CITY

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

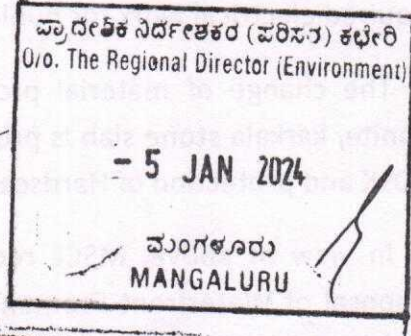
ಮಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಕಟ್ಟಡ, 2ನೇ ಮಹಡಿ, ಎಮ್.ಜಿ. ರಸ್ತೆ, ಲಾಲ್‌ಬಾಗ್, ಮಂಗಳೂರು - 575 003, ಕ.ಕ.

MSCL/TECH/EE/AEE-3/AE-5/CR-86/2021-24/882

Date: 04.01.2024

To,

Regional Director (Environment)
Forest, Environment and
Ecology Department
Mangaluru



Respected Sir,

Subject: Modification of works of approved proposal of Waterfront Promenade development from Nethravathi Bridge to Sea face from KSCZMA.

- Ref: 1. KSCZMA clearance letter No FEE 17 CRZ 2022 dated: 07.10 .2022
2. Our application dated: 28.09.2021

With reference to above mentioned subject, Mangaluru Smart City Limited has proposed Development of Waterfront Promenade development work from Nethravathi Bridge to Bolar Sea face under Smart City Mission. The application for the CRZ clearance from DKCZMA & KSCZMA was applied on 28th Sep 2021 vide reference (2). The same has been recommended by DKCZMA & KSCZMA REFERENCE (1) for 2.1km Promenade development for the stretch mentioned.

Following are the activities approved in DKCZMA & KSCZMA:

1. 6mtr wide walking track for 2.1km
2. 3mtr wide cycle track
3. Public toilet
4. Food Kiosks
5. Landscaping
6. Hardscaping
7. Temporary shelters for seating arrangement
8. Biodiversity park
9. Bird watching deck
10. Buggy sheds
11. Facility Management office
12. Pavilion
13. Ticket counters
14. Outdoor play & Gym equipments

Further, the original proposed BOQ submitted by MSCL consisted of restoration of size stone masonry along the river to raise up to HFL to protect the entire Promenade area from floods. The Wooden Board walk and sunset point for an estimated length of 180m at two locations where the availability port land is less than 4m, and at Bolar Sea Face retaining wall with pile foundation for a length of 70m is proposed where the wooden board walk is not possible due to site conditions. The electrical transformer yard, electrical light poles and other required electrical work for public is considered in the proposal

The change of material proposed from concrete to cut laterite stone paving natural granite, karkala stone slab is proposed for walking track and laterite stone for construction of KIOSK and protection of Hardscaping and landscaping.

In view of above, MSCL request your office to kindly consider the above said revised proposal of Waterfront Promenade Development work under Mangaluru Smart City Limited for CRZ clearance.

Thanking you

Managing Director
Mangaluru Smart City Limited
Mangaluru

4

Faint, illegible text from the reverse side of the page, including a list of items such as 'Public toilet', 'Food Kiosk', 'Landscaping', 'Hardscaping', 'Temporary shelters for seating arrangement', 'Biodiversity plot', 'Bird watching nest', 'Buggy sheds', 'Facility Management office', 'Position', 'Ticket counters', and 'Outdoor play & Gym equipment'.